Publicity of good work of police personnel

†1047. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a)   whether Government had advised all the Director Generals of Police of State Governments/UTs to make necessary arrangements and put into place a mechanism which will ensure publicity of positive/good work done at police station level or district level or any other police office below them and which may help in changing negative image of police among public;

(b)   if so, the details thereof; and

(c)   whether the police establishments of States/UTs have taken necessary steps in this direction and whether it has yielded positive results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The Ministry of Home affairs *vide* Home Secretary's D.O. letter dated 14.7.2015, requested all the Directors General of Police (DsGP) of State Governments/Union Territories, to make necessary arrangements and have a system in place that would ensure uploading of positive stories/good work being done at Police station level or by any other police office at District level or below, to mitigate the negative image of police among public.

As per information available, a total of 45,132 positive stories/good works have been uploaded on the respective State or District police websites. Besides, Bureau of Police Research and Development based on deliberations on SMART policing announced by the Hon'ble PM in DGP/IGP Conference in 2014 has uploaded in its website *(www.bprd.nic.in)* 43 best practices of States/UTs.

Further, as Police is a State subject falling in List-ll (State List) of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to improve the overall public image of police personnel.

Long queues for immigration clearance

1048. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a)   whether Government is aware that there are unprecedented and long queues for immigration clearance at important airports in the country especially for departing passengers during peak hours; and

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†Original notice of the question was received in Hindi.

(b)   what steps are being taken to ease this congestion during peak hours to avoid delays caused to the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The computerized immigration system at major international airports has been further modernized. Following steps have been taken for faster Immigration clearance at the counters:–

(i)   Passport Reading Machines are installed at all Immigration counters for capturing of passport data and its integration with passengers' data.

(ii)   Subsequent to roll out of IVFRT modules, maximum data of international travelers is being captured electronically. The Arrival Cards and Departure cards for Indians and Departure cards for foreigners have now been dispensed with. Further the size of Arrival cards for foreigners has been reduced significantly.

(iii)   Easy accessibility of data from the Unique Case Files (UCF) of foreigners ensures genuineness of visa and other travel details which has reduced the clearance time by the Counter-incharge.

(iv)   Integration of data from other databases like Passport database (PRIDE) and Protector of Emigrants (PoE) database of MEA with the Immigration Control System has also helped faster clearance.

(v)   Advance Passenger Information System (APIS) enables advance Look Out Circular (LOC) checking of passengers' manifest before the actual arrival of the flight.

(vi)   The Immigration officers are being provided with adequate induction training before their actual deployment at the counters followed by further orientation trainings from time-to-time. Further, the Immigration officers are also being imparted Training on behavioral/soft skills.

Misuse of Aadhaar card and PAN card in purchasing mobile phone

1049. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a)   whether the office of CP, Delhi Police, offices of DCP (EOW) and Outer Delhi have received complaints regarding misuse of Aadhar card and PAN card in purchasing mobile phone and a complaint was also lodged in South Rohini Police Station, Delhi;